

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 82/TT/2012

Date: 11.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff for Assets I: 765 KV Moga- Bhiwani T/L (anticipated DOCO: 01.04.2012) and Assets II: 765 KV Jattikalan-Bhiwani T/L (anticipated DOCO: 01.07.2012) associated with 765 KV system for Central part of Northern Grid Part-I, for Tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.4.2012:

- (a) The status of actual commissioning of the assets covered in the present petition. In case there is change in anticipated DOCO, revised Auditor/ Management certificate certifying the actual expenditure upto DOCO, Projected additional capital expenditure thereafter, along with IDC/IEDC and funding pattern as on revised DOCO may also be furnished;
- (b) Month wise details of IDC, IEDC for delayed period for Asset I and Asset II covered in the above petition.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)